GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

RAJYA SABHA UNSTARRED QUESTION NO.1371# TO BE ANSWERED ON 19-12-2022

Swachhata hi Seva launched by Government

1371 # Shri Satish Chandra Dubey:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government has recently launched the "Swachhata Hi Seva" (SHS) campaign in rural areas of the country;
- (b) if so, the details thereof and the salient features of the SHS;
- (c) whether Government has issued any guidelines to various States in this regard and if so, the details thereof;
- (d) the details of various programme organized/likely to be organized by Government in rural areas under the said campaign; and
- (e) the quantum of funds sanctioned and released to various States under the said campaign?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI (SHRI PRAHLAD SINGH PATEL)

(a) to (d) Yes, Sir. Swachhata Hi Sewa (SHS) 2022 campaign was organised from 15th September, 2022 to 2nd October, 2022. The salient features of the campaign were: focus on cleaning of legacy waste, maximize participation of citizens in the sanitation activities, and accelerate the momentum of Swachh Bharat Mission-Grameen Phase-II. All the States/UTs were requested to organise State-wide SHS campaign on visual cleanliness of villages with focus to clean up the garbage/waste dumped around in the villages.

During the campaign, as reported by the States/UTs through online Integrated Management Information System (IMIS), 9.81 crore people participated in shramdaan on sanitation activities undertaken by the States/UTs. 1.59 lakh Gram Panchayats passed the resolution for banning the use of Single Use Plastic (SUP). 1.68 lakh Sarpanches participated in Sarpanch Samvads on Open Defecation Free (ODF) Plus components. 14.80 lakh legacy waste sites were cleaned.

(e) SHS was organised as a part of the Information, Education and Communication (IEC) component under Swachh Bharat Mission-Grameen, for which upto 3% of the total funding for programmatic components can be utilised by the States/UTs. Hence, no separate funds were sanctioned/released to the States/UTs for SHS.